

(9)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/52/ (IB)/2017
NAME OF THE PETITIONER(S) : DHIRAJ BIHARI JHA
NAME OF THE RESPONDENT(S) : NIDUS ADVERTISING & MARKETING PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. R.ABDUL MUBEEN

ADVOCATE
COUNSEL FOR RESPONDENT



2. VISHNU MOHAN

Counsel for Petitioner



ORDER

Counsel representing both the parties are present and stated that the matter is likely to be compromised between the parties and the parties are also making efforts to settle the issue in a connected matter, TCP/59/2017, which is pending before the Division Bench, wherein the parties are the same and the matter is posted to 3.11.2017. In the circumstances, both the counsel submitted that it would be convenient to negotiate and settle both the matters together and prayed three weeks' time. Considering the request and in the interest of justice, the matter is adjourned. Put up on 06.11.2017 at 10.30 A.M.

-59-
K Anantha Padmanabha Swamy
Member (Judicial)

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